

(See Rule 12)
FORM No. 4

CENTRAL ADMINISTRATIVE TRIBUNAL JABALPUR BENCH JABALPUR

ORDER SHEET

APPLICANT(S) *B. P. Singh*

MISC. Application No. *276/99*
RESPONDENTS (S) *U. O. I.*

ADVOCATE FOR
APPLICANT(S) *A. S. Gaharwar*

ADVOCATE FOR
RESPONDENT(S) *R. K. Gupta*

Note of the Registry

Order of the Tribunal

12-8-99

30.8.1999

Registered as M. A.
and listed for orders
on 30-8-99.

Shri A.S. Gaharwar for the applicant
None present for the respondents.

The M.A. stands allowed. The order
of dismissal dated 14.7.99 stands recalled
The O.A. No. 456/1991 is restored in
original number. Let it be listed on
8th Sept. 1999 for final hearing.

[Signature]
(H.O. Gupta)
Member(A)

[Signature]
(R.N. Ray)
Vice Chairman